

Calcutta High Court (Appellate Side)

Peonbook Report From 09-06-2021 To 09-06-2021 For (All) Maincase & (All)

Pending : 47 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title
1	CRMSPL/15/2021	09-06-2021	C.B.I. VS SUBHASIS BANERJEE AND ORS Advocate: ANIRBAN MITRA
2	WPA(H)/42/2021	09-06-2021	SUSANT VYAS@SUSHANT VYAS VS STATE OF WEST BENGAL AND ORS. Advocate: RITI BASU
3	WPA(P)/175/2021	09-06-2021	RAJESH KSHETRY VS UNION OF INDIA AND ORS. Advocate: STEVEN SOURODIP BISWAS
4	WPA(P)/176/2021	09-06-2021	FAROOQUE ALI VS UNION OF INDIA AND ORS. Advocate: SK SHAHARUKH RAJA
5	WPA(P)/177/2021	09-06-2021	RAJARSHI CHAUDHURI AND ORS VS STATE OF WEST BENGAL AND ORS Advocate: TAMAL SINGHA ROY
6	CRA/209/2021	09-06-2021	ASBAR KHAN VS STATE OF WEST BENGAL Advocate: SK SAHJAHAN ALI
7	CPAN/401/2021	09-06-2021	SOUPARNO CHAUDHURI VS DR MADHU KOHLI AND ANR Advocate:
8	CPAN/402/2021	09-06-2021	EZAZ AFZAL VS DR MADHU KOHLI Advocate:
9	CPAN/403/2021	09-06-2021	RAJ SHEKAR KUNCHITHAPATHAM VS MS RUPA SANYAL BHATTACHARJEE Advocate:
10	MAT/570/2021	09-06-2021	THE PRADHAN, CHALTABEIRA GRAM PANCHAYET VS CHANDI CHARAN SARDAR AND ORS Advocate: ANJANA BANERJEE
11	CO/1187/2021	09-06-2021	SANTANU DATTA VS SMT SOUMI DATTA NEE RAY Advocate: RISHABH DUTTA GUPTA
12	CRR/1351/2021	09-06-2021	UTTAM MAL VS STATE OF WEST BENGAL AND ORS. Advocate: AMIT HALDER
13	CRM/3988/2021	09-06-2021	MONORAMA@MANOROMA@MONOROMA@MANORAMA CHOWDHURY VS STATE OF WEST BENGAL Advocate: ARUP SARKAR
14	CRM/3989/2021	09-06-2021	AMIR SK ALIAS AMIR ALI SEKH AND ORS VS STATE OF WEST BENGAL Advocate: Asraf Mandal
15	CRM/3990/2021	09-06-2021	PRANAY RAY VS STATE OF WEST BENGAL Advocate: SAYAN KANJILAL
16	CRM/3991/2021	09-06-2021	LUTTAN MANDAL@LUTAN MANDAL VS STATE OF WEST BENGAL AND ANR Advocate: AVINABA PATRA
17	CRM/3992/2021	09-06-2021	DULAL DAS AND ORS VS STATE OF WEST BENGAL

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18	CRM/3993/2021	09-06-2021	Advocate: SANTANU MAJI SANJAY MONDAL ALIAS SANJOY MONDAL AND ANR VS STATE OF WEST BENGAL
19	CRM/3994/2021	09-06-2021	Advocate: PARTHA SARATHI DAS BACHU NAYEK VS STATE OF WEST BENGAL
20	CRM/3995/2021	09-06-2021	Advocate: AMIT SINGH NAZMUL KAGUCHI VS STATE OF WEST BENGAL
21	CRM/3996/2021	09-06-2021	Advocate: SAFDAR AZAM KHOKON KUMAR BAG VS STATE OF WEST BENGAL
22	CRM/3997/2021	09-06-2021	Advocate: SK. SAHJAHAN ALI KANCHAN MAITI VS STATE OF WEST BENGAL
23	CRM/3998/2021	09-06-2021	Advocate: RITAM CHOWDHURY SAMUAL ALI@SAMAUN ALI@TEBU VS STATE OF WEST BENGAL
24	CRM/3999/2021	09-06-2021	Advocate: SAMRAJ GANGOPADHYAY RAMPADA DAS VS STATE OF WEST BENGAL
25	CRM/4000/2021	09-06-2021	Advocate: SOUMYAJIT DAS MAHAPATRA RUPALI MAJI@SHEPHALI MAJHI VS STATE OF WEST BENGAL
26	CRM/4001/2021	09-06-2021	Advocate: DHANANJAY BANERJEE SHAMERA KHATUN BIBI@SHAMERA BIBI VS STATE OF WEST BENGAL
27	CRM/4002/2021	09-06-2021	Advocate: SANJIB KUMAR DAN PANKAJ SARKAR VS STATE OF WEST BENGAL
28	CRM/4003/2021	09-06-2021	Advocate: MINOTI GOMES HABIBUR RAHAMAN@BABU AND ANR VS STATE OF WEST BENGAL
29	CRM/4004/2021	09-06-2021	Advocate: ANGSHUMAN CHAKRABORTY MALEK GAZI VS STATE OF WEST BENGAL
30	CRM/4005/2021	09-06-2021	Advocate: Angshuman Chakrabarty DHANANJOY BASAK@PIKU AND ANR VS STATE OF WEST BENGAL
31	CRM/4006/2021	09-06-2021	Advocate: ANGSHUMAN CHAKRABORTY GANESH DAS @GADA VS STATE OF WEST BENGAL
32	CRM/4007/2021	09-06-2021	Advocate: ANGSHUMAN CHAKRABORTY FEKUL MANDAL@FEKKU MONDAL VS STATE OF WEST BENGAL AND ANR
33	CRM/4008/2021	09-06-2021	Advocate: Kalidas Saha RAMPRASAD SARKAR VS THE STATE OF WEST BENGAL
34	CRM/4009/2021	09-06-2021	Advocate: Kalidas Saha SUDHIR MANDAL AND ANR VS THE STATE IOF WEST BENGAL AND ANR
35	WPA/10611/2021	09-06-2021	Advocate: Kalidas Saha JHUMPA MONDAL AND ANR VS STATE OF WEST BENGAL AND ORS.
36	WPA/10612/2021	09-06-2021	Advocate: DIPAK CHAKRABARTI SOUDIP GHOSH VS UNION OF INDIA AND ORS.

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37	WPA/10613/2021	09-06-2021	Advocate: SANTANU MAJI M/S. A - ONE AGRO PRODUCTS PVT LTD AND ANR VS UNION OF INDIA AND ORS.
38	WPA/10614/2021	09-06-2021	Advocate: NILOTPAL CHOWDHURY RAJ KUMAR KARMAKAR VS STATE OF WEST BENGAL AND ORS.
39	WPA/10615/2021	09-06-2021	Advocate: ARUN NASKAR DR ASHOK KUMAR SAMANTA VS STATE OF WEST BENGAL AND ORS.
40	WPA/10616/2021	09-06-2021	Advocate: UPASANA RAY DR NIMAI CHARAN GHOSH VS STATE OF WEST BENGAL AND ORS.
41	WPA/10617/2021	09-06-2021	Advocate: UPASANA ROY ALLIER ICD SERIVICES LTD VS THE CHIEF COMMISSIONER OF CUSTOMS AND ORS
42	WPA/10618/2021	09-06-2021	Advocate: VIKRAM CHAUDHURI SANJAY DEB, PROPRIETOR OF M/S. SOWALLOW ENTERPRISE VS UNION OF INDIA AND ORS.
43	WPA/10619/2021	09-06-2021	Advocate: NILOTPAL CHOWDHURY SMT LAKHI DEVI SHAW VS STATE OF WEST BENGAL AND ORS.
44	WPA/10620/2021	09-06-2021	Advocate: LAKSHMI SHAW ABU TALEB SEKH VS STATE OF WEST BENGAL AND ORS.
45	WPA/10621/2021	09-06-2021	Advocate: MIZANUR RAHAMAN SANDIP KUMAR MALLICK VS UNION OF INDIA AND ORS.
46	WPA/10622/2021	09-06-2021	Advocate: SMARAJIT BASU UMESH SINGH VS STATE OF WEST BENGAL AND ORS.
47	WPA/10623/2021	09-06-2021	Advocate: DEV KUMAR SHARMA SMT CHAMPA DAS VS STATE OF WEST BENGAL AND ORS. Advocate: RATAN DAS